

OPEN COURT

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 31st day of May, 2002.

Original Application No.848 of 2000.CORAM :-Hon'ble Mr. C.S. Chadha, A.M.

Govardhan Singh S/o Late Sri Haldhar Singh,
 Resident of Village and Post Karn Chapra,
 Ballia.

(Sri P. Srivastava, Advocate)

. Applicant

versus

1. Union of India through the
 General Manager (Personnel),
 N.E. Railway, Gorakhpur.
2. The Divisional Railway Manager,
 N.E. Railway, Varanasi.

(Sri A. Tripathi, Advocate)

. Respondents

O R D E R (O_r_a_l)By Hon'ble Mr. C.S. Chadha, A.M.

This OA has been filed because the respondents have not paid certain dues of the applicant as mentioned in Annexures-A-4 and A-5. Learned counsel for the applicant states that he would be satisfied if the respondents are directed to consider his representations which are pending since more than six years and decide ^{the same} quickly and make payment if any due to him according to the decision on the representations.

2. Accordingly the OA is disposed of with the direction to the respondent no.1 to decide the pending representations of the applicant within a period of two months from the date of receipt of a copy of this order by a reasoned

66aee

- 2 -

and speaking order and if any of the dues are found to be
payable the same shall be paid within a week of the order.
There shall be no order as to costs.

Edmund Lee
Member (A)

Dube/

169/02
548/cv.

(7)